

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
15/2008

IN THE MATTER OF:
Sh. Raj Kumar Bhatia

...

Applicant

Versus

M/s. Avlight Automotives Ltd. & Ors

...

Respondent

Under Section: 397/398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Twinkle Kataria, Adv. Abhishek Kumar,
Adv. Garima Kaul

For the Respondent : Adv. Sushant kumar & Shikha Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 21.05.2024.

Sd/-
(COURT OFFICER)